Statement

uSiplus land available on imposition of ceiling laws and its distribution in the States

	(area in	'000 acres)
State	Surplus area declared or taken possession	
Andhra Pradesh	74	NA
Assam	89	11
Bihar	7 7	0 8
Gujarat	50	2
Haryana (Pepsu area)	170	65
Jammu & Kashmir	450	450
Kerala	10	8 1
Madhya Pradesli	84	21
Maharashtra	271	176
Punjab (Pepsu area)	178	(4
Rajasthan	NΑ	27
Tamıl Nadu	25	17
Uttar Pradesh	251	121
West Bengal	936	432
	2585 7	1412 6

12 Noon

STATEMEN I BY MINISTER CORRECTING ANSWER TO A SUPPLEMENTARY RAISING OUT OF STARRED QUESTION NO. 466, DATED THE 14TH MARCH, 1973 RELATING TO GAJENDRAGADKAR COMMISSION REPORT

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) Sir, in reply to the supplementary raised by Shii Man Singh Varma enquiring whether appointments, promotions and transfers had been Agricultural stopped ın the Indian Research Institute pending processing the Inquiry Report, it was indicated that 1200 posts were lying vacant since Commission had advised the ICAR not to make recruitment However, the figure has been shown in the debate as '4200, probably due to a typographical error The figure of '4200' indicated in printed debate (col 27, 6th para) should be read as '1200'

It is only a typographical mistake

MR CHAIRMAN. Papers to be laid on the Table

श्री मान सिह वर्माः अध्यक्ष महोदय, जो करेक्शन उन्होने किया है उस के विषय मे मुझे बुद्द पूछना है ।

श्री सभापति अभी मैं आगे चला गया हू। आप बाद में पूद्यिंगा।

PAPERS LAID ON THE TABLE

I. The Uttar Pradesh Nagar Mahapalikas (Amendment) Ordinance, 1973 and Related Paper

II. The Uttar Pradesh Water Supply and Sewerage Ordinance, 1973 and Related Paper

THE MINISIER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA) Sir, I beg to lay on the Table, under sub-clause (a) clause (2) of article 213 of the Constitution, read with sub-clause (iii) of clause (c) of the Proclamation dated June 13, 1973, issued by the President in relation to the State of Uttur Pradest a copy each (in English and Hindi) of the following papers—

- (1) The Uttar Pradesh Nagar Mahapalikas (Amendment) Ordinance, 1973 (UP Ordinance No 3 of 1973), promulgated by the Governor of Uttar Pradesh on June 12, 1973, together with a memorandum explaining the circumstances which necessitated the promulgation of the said Ordinance
- (n) The Uttar Pradesh Water Supply and Sewerage Ordinance, 1973 (UP Ordinance No 8 of 1973), promulgated by the Governor of Uttar Pradesh on June 12, 1973, together with a memorandum explaining the circumstances which necessitated the promulgation of the said Ordinance

[Placed in Library See No LT-5312/73 for (i) and (ii)]